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C. S. Nair
11/10/36

REGISTERED No. P-390



11/10/36

The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 28. CUTTACK, FRIDAY, OCTOBER 9, 1936.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 1st October 1936.

No. 4690-A.—Rai Sahib Ganesh Chandra Chandra, Deputy Magistrate and Deputy Collector in charge of the Kendrapara subdivision of the district of Cuttack, is granted leave on average pay from the 31st August to the 17th October 1936 both days inclusive under rules 284, 289 and 291 of the Bihar and Orissa Service Code.

The 1st October 1936.

No. 4731-A.—In exercise of the powers conferred by clause (g) of section 2 of the Khondmals Laws Regulation, 1936 (Regulation no. IV of 1936), the Governor is pleased to appoint, with effect from the 21st June 1936 the officer placed in charge of the subdivision of Balliguda in the district of Ganjam, to exercise and perform ex-officio the powers and duties conferred or imposed on the Subdivisional Officer by or under the said Regulation.

The 6th October 1936.

No. 4926—2C/5-6/36-A.—On being relieved of his duties as Sub-Collector and

Joint Magistrate of the Berhampur subdivision in the district of Ganjam, the services of Mr. J. A. Rahim, I.C.S., are replaced at the disposal of the Government of Madras.

A. F. W. DIXON,

Offg. Chief Secretary to Government.

The 1st October 1936.

No. 4593—P2c-11/36-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor is pleased—

(a) to confer upon Babu Kunja Behari Das, who has been appointed to be the President of the Panchayat of Union no. 1 of the Khairia police-station in the Sadr subdivision of the district of Balasore, in place of Babu Bhagaban Behera, deceased, who was appointed for a period of three years under the Bihar and Orissa Political Department notification no. 1617-P.R., dated the 25th May 1935, the powers of a Magistrate under sections 64, 127 and 128 of the said Code within the limit of the said Union; and

(b) to declare that Babu Kunja Behari Das may exercise the said powers during the unexpired portion of the period of three years ending on the 26th April 1938 for which Babu Bhagaban Behera was empowered to hold the office of President of the said Panchayat under notification no. 1617-P.R., dated the 27th May 1935.

By order of the Governor,

A. F. W. DIXON,

Offg. Chief Secretary to Government.

EDUCATION, HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENTS.

NOTIFICATIONS.

The 30th September 1936.

No. 5580-E.—Mr. Sukanta Rao, Assistant Professor, Cuttack Training College, is appointed to be Headmaster of the Sambalpur Zila School, with effect from the 1st November 1936.

The 1st October 1936.

No. 5507—IV-66/36-E.—Babu Nilmoni Chatterji, Assistant Director of the Civil Veterinary Department, formerly in charge of the Orissa Range, is appointed to be Assistant Director of Veterinary Services, Orissa, with headquarters at Cuttack, with effect from the 1st April 1936.

He is hereby vested with all the powers of a Deputy Director of Veterinary Services in the districts of Puri, Cuttack, Balasore and Sambalpur as well as in Angul and the Khondmals, and is authorized to perform such duties of inspection and control over veterinary work in the districts of Ganjam (excluding the Khondmals) and Koraput as may be assigned to him by the Revenue Commissioner, Orissa, as Director of Veterinary Services.

Notification no. 2040-E., dated the 7th July 1936, published on page 64, Part I of the *Orissa Gazette*, dated the 17th July 1936, is cancelled.

The 1st October 1936.

No. 5645—1E-127 / 36-E.—Babu Balmukunda Dora is appointed to act as District Inspector of Schools, Puri, with effect from the date on which he takes over charge, vice Babu Ramchandra Ramanuj Das, on leave.

The 3rd October 1936.

No. 5707-E.—Mr. S. C. Tripathi, Officiating Principal of the Ravenshaw College, Cuttack, is granted leave on average pay, out of India for two months and nine days with effect from the 4th July 1936 under rules 77, 81 and 82 of the Fundamental Rules.

2. Notification no. 172-E.P., dated the 12th May, is cancelled.

By order of the Governor,

R. P. WARD,

Offg. Secretary to Government.

The 6th October 1936.

No. 5761—D-240/36-L. S.-G.—Under rule 62 of the District Board Electoral Rules it is hereby notified for general information that Babu Nanda Kishore Das has been duly elected as a member of the Balasore district board from Soro Electoral Circle in place of Babu Rajani Kanta Pattanaik, deceased.

R. P. WARD,

Offg. Secretary to Government.

The 6th October 1936.

No. 5309—Mdl-140/36-L. S.-G.—Mrs. Samuel Das is appointed to be a visitor of the Cuttack General Hospital, vice Mrs. R. P. Ward appointed in Government notification no. 2088-L. S.-G., dated the 8th July 1936.

By order of the Governor,

R. P. WARD,

Offg. Secretary to Government.

The 7th October 1936.

No. 5826-L.S.-G.—In exercise of the powers delegated to the Inspector of Municipal Councils and Local Boards under section

233 of the Madras Local Boards Act, 1920 (XIV of 1920), the Secretary to the Government of Orissa in Education, Health and Local Self-Government Department to whom the powers of the said officer have been assigned by notification no. 1244-L. S.-G., dated the 15th June 1935, hereby appoints the District Panchayat Officer, Ganjam, to be Special Officer under sub-section (1) of section 240 of the said Act to exercise the powers, discharge the duties and perform the functions of the Panchayat Board of Sindiripur until the Board is constituted and of its President until a President is elected by the Board. The appointment will take effect on the 9th October 1936, i.e. the date of publication of the notification in the *Orissa Gazette*.

The 7th October 1936.

No. 5828-L. S.-G.—In exercise of the powers delegated to the Inspector of Municipal Councils and Local Boards under section 233 of the Madras Local Boards Act, 1920 (XIV of 1920), the Secretary to the Government of Orissa in Education, Health and Local Self-Government Department to whom the powers of the said officer have been assigned by notification no. 1244-L.S.-G., dated the 15th June 1935, hereby appoints the District Panchayat Officer, Ganjam, to be Special Officer under sub-section (1) of section 240 of the said Act to exercise the powers, discharge the duties and perform the functions of the Panchayat Board of Bippilingi until the Board is constituted and of its President until a President is elected by the Board. The appointment will take effect on the 9th October 1936, i.e. the date of publication of the notification in the *Orissa Gazette*.

R. P. WARD,

Offg. Secretary to Government.

PUBLIC WORKS DEPARTMENT.

NOTIFICATION.

The 5th October 1936.

No. 5493-E.—The services of M. R. Ry. K. S. Krishnamachari, Assistant Engineer, are placed at the disposal of the Government of Madras with effect from the date on which he is relieved of his duties as Subdivisional Officer, Nowrangapur, by Babu Krishna Gopal Mukherji, Supervisor.

A. VIPAN,

Offg. Secretary to Government.

DEPARTMENT OF HEALTH AND PRISONS SERVICES.

NOTIFICATIONS.

The 1st October 1936.

No. 9136.—Civil Assistant Surgeon Dr. Santosh Kumar Chaudhury was employed on supernumerary duty at the Cuttack General Hospital with effect from the forenoon of 7th April 1936 to the afternoon of the same date.

The 1st October 1936.

No. 9139.—Civil Assistant Surgeon Dr. Santosh Kumar Chaudhury is posted to the Angul subdivision and hospital with effect from the afternoon of the 14th April 1936, vice Civil Assistant Surgeon Dr. Prakash Chandra Das, permitted to proceed on leave.

G. VERGHESE, Lt.-Col., I.M.S.,

Director of Health and Prisons Services.

SUBORDINATE EDUCATIONAL SERVICE.

NOTIFICATIONS.

The 24th September 1936.

No. 6-A.—Babu Banchhanidhi Das, Deputy Inspector of Schools, Kendrapara, is allowed leave on average pay for fifteen days under rules 284 and 289-91 of the Bihar and Orissa Service Code, with effect from the 5th September 1936.

The notification no. 6-A., dated the 30th August 1936, is hereby cancelled.

The 4th October 1936.

No. 8-A.—Babu Harekrishna Mahapatra, Asistant Headmaster of the Argal High School, is allowed leave on average pay on medical certificate for twenty-nine days under rules 284, 289-91 and 297 of the Bihar and Orissa Service Code, with effect from the 15th September 1936.

H. DIPPIE,

Director of Public Instruction.

APPOINTMENT OF DISPENSARY COMMITTEE MEMBERS.

NOTIFICATIONS.

The 30th September 1936.

It is hereby notified for general information that under rule 20(b) of the Rules for the management of hospitals and dispensaries in

Bihar and Orissa, Samanta Radha Prasanna Das and Babu Rama Chandra Mahapatra are appointed as members of the Managing Committee of the charitable dispensary at Soro in the district of Balasore, vice Babu Rajani Kanta Patnaik, deceased and Babu Mulji Kanji Chowda removed, respectively.

The 1st October 1936.

It is hereby notified for general information that under rule 20(b) of the Rules for the

management of hospitals and dispensaries under the supervision of the Government of Orissa Babu Raghunath Mahapatra is appointed member of the charitable dispensary at Kakatpur in the district of Puri, vice Babu Purnananda Swain, resigned.

P. T. MANSFIELD,

Offg. Revenue Commissioner